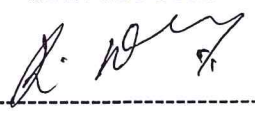


NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

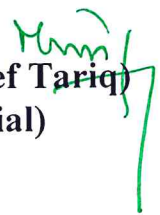
APPLICATION NUMBER :  
PETITION NUMBER : TCP/334/ (IB)/2017  
NAME OF THE PETITIONER(S) : INTEGRATED FINANCE COMPANY LTD  
NAME OF THE RESPONDENT(S) : PARVENU VANIGAM PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	A. SESHADRI	REPRESENTATION BY WHOM	
		Counsel for Respondent	
	V. P. RAMAN M. S. SESHADRI	Counsel for Petitioner	Seshadri MS

ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time for filing counter. Counsel for petitioner is directed to file an affidavit and bank statement as per Sec.9 (3) (b) & (c) of IB Code, 2016 within 7 days. Time extended at request. The matter is posted for final arguments. Put up on 21.06.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)



(K. Anantha Padmanabha Swamy)  
Member (Judicial)

